

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2887**

TO BE ANSWERED ON THE 18TH MARCH, 2025/ PHALGUNA 27, 1946 (SAKA)

STATE AND NATIONAL DISASTER MITIGATION FUNDS

**2887. SHRI SUBBARAYAN K:
COM. SELVARAJ V:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has allocated Rs. 2,209 crore from the State Disaster Mitigation Fund (SDMF) to 14 States and Rs. 720 crore from the National Disaster Mitigation Fund (NDMF) to 8 States after inter ministerial teams were sent and assessed the situation after the disasters in these States during the year 2024; and

(b) if so, the details about the funds released from SDMF and NDMF during the year 2024, State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI NITYANAND RAI)

(a) and (b): As per the National Policy on Disaster Management (NPDM), the primary responsibility of disaster management, including damage assessment, relief and mitigation, rests with the State Governments. The State Governments undertake relief measures in the wake of natural calamities, from the State Disaster Response Fund (SDRF) already placed at their disposal, in accordance with Government of India's approved items and norms. The Central Government supplements the efforts of the State

Governments and provides requisite logistics and financial support. Additional financial assistance is provided from the National Disaster Response Fund (NDRF), as per laid down procedure, in case of disaster of 'severe nature', which includes an assessment based on the visit of an Inter-Ministerial Central Team (IMCT).

The fifteenth Finance Commission (XV-FC) had made provisions for National Disaster Mitigation Fund (NDMF) and had allocated Rs. 13,693 crore under it for the award period upto 2025-26. Similarly, XV-FC also made provisions for State Disaster Mitigation Fund (SDMF) and had allocated Rs. 32,031 crore under it for the purpose of mitigation measures. The Central Government had accepted these recommendations and framed the guidelines for constitution and administration of SDMF and NDMF on 14.01.2022 and 28.02.2022, respectively. These guidelines are available at the website www.ndmindia.mha.gov.in.

The Central Government has approved the following mitigation projects for assistance under NDMF:-

- (i) Urban Flood Risk Mitigation Projects in seven (07) cities viz. Ahmedabad, Bengaluru, Chennai, Hyderabad, Kolkata, Mumbai and Pune at a total financial outlay of Rs. 3075.65 crore. Central Share from NDMF is Rs 2482.62 Crore and so far, an amount of Rs. 709.54 Crore is released to these cities.**

- (ii) **The National GLOF Risk Management Programme with a total financial outlay of Rs. 150 crore for its implementation in four (04) States viz. Arunachal Pradesh, Himachal Pradesh, Sikkim and Uttarakhand. Central Share from NDMF is Rs. 135 Crore and so far, an amount of Rs. 10.18 Crore is released.**
- (iii) **The National Landslide Risk Mitigation project with a total financial outlay of Rs. 1000 crore for its implementation in fifteen (15) States. The Central Share from NDMF is Rs. 900 Crore. These 15 States are Arunachal Pradesh, Assam, Himachal Pradesh, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, Tripura, Uttarakhand, Karnataka, Kerala, Maharashtra, Tamil Nadu and West Bengal.**
- (iv) **Catalytic assistance for twelve (12) drought prone States at a total financial outlay of Rs. 2022.16 crore, out of which, Central share from NDMF is Rs. 1200 crore. These 12 states are Andhra Pradesh, Bihar, Gujarat, Jharkhand, Karnataka, Madhya Pradesh, Maharashtra, Odisha, Rajasthan, Tamil Nadu, Telangana and Uttar Pradesh.**
- (v) **The Mitigation Project on Lightning Safety at a total financial outlay of Rs. 186.78 crore for ten (10) States viz. Andhra Pradesh, Bihar, Chhattisgarh, Jharkhand, Madhya Pradesh, Maharashtra, Meghalaya, Odisha, Uttar Pradesh and West Bengal. Central Share from NDMF for Lightning Safety is Rs. 121.14 Crore.**

(vi) The Mitigation Scheme for Forest Fire Risk Management for its implementation in 144 high-priority districts in nineteen (19) States at a total financial outlay of Rs. 818.92 crore, under which central share from NDMF & NDRF is Rs. 690.63 Crore. The states identified for the scheme are Andhra Pradesh, Arunachal Pradesh, Assam, Chhattisgarh, Gujarat, Himachal Pradesh, Jharkhand, Karnataka, Kerala, Manipur, Maharashtra, Mizoram, Madhya Pradesh, Meghalaya, Nagaland, Odisha, Tamil Nadu, Telangana and Uttarakhand.

The details of funds allocated and released to States under SDMF/ NDMF during the 2024-25 (as on 10.03.2025), is given at Annexure.

ANNEXURE
L.S.US.Q.NO.2887 FOR 18.03.2025

Allocation and Release of Funds from State Disaster Mitigation Fund (SDMF)/ National Disaster Mitigation Fund (NDMF) during 2024-2025 (as on 10.03.2025).

(Rs. in Crore)

Name of State	Allocation of SDMF			Releases from SDMF	Releases from NDMF for	
	Central Share	State Share	Total		Urban flood mitigation project	GLOF
Andhra Pradesh	259.00	86.20	345.20	481.80	--	--
Arunachal Pradesh	57.80	6.40	64.20	--	--	1.83
Assam	179.00	19.80	198.80	--	--	--
Bihar	327.80	109.20	437.00	156.10	--	--
Chhattisgarh	100.00	33.40	133.40	--	--	--
Goa	2.60	0.80	3.40	2.40	--	--
Gujarat	306.60	102.20	408.80	--	73.17	--
Haryana	113.80	37.80	151.60	--	--	--
Himachal Pradesh	94.60	10.40	105.00	184.65	--	--
Jharkhand	131.60	43.80	175.40	--	--	--
Karnataka	183.00	61.00	244.00	--	71.61	--
Kerala	72.80	24.20	97.00	71.10	--	--
Madhya Pradesh	421.60	140.40	562.00	411.50	--	--
Maharashtra	746.00	248.60	994.60	--	225.00	--
Manipur	10.00	1.00	11.00	--	--	--
Meghalaya	15.20	1.60	16.80	--	--	--
Mizoram	10.80	1.20	12.00	10.80	--	--
Nagaland	9.60	1.00	10.60	9.60	--	--
Odisha	371.40	123.80	495.20	371.40	--	--
Punjab	114.60	38.20	152.80	111.90	--	--
Rajasthan	343.00	114.20	457.20	343.00	--	--
Sikkim	11.80	1.20	13.00	5.90	--	8.35
Tamil Nadu	236.20	78.80	315.00	225.00	114.75	--
Telangana	104.20	34.60	138.80	--	75.00	--
Tripura	15.80	1.80	17.60	--	--	--
Uttar Pradesh	447.80	149.20	597.00	223.90	--	--
Uttarakhand	217.00	24.00	241.00	--	--	--
West Bengal	234.00	78.00	312.00	234.00	150.00	--
Total:	5137.60	1572.80	6710.40	2843.05	709.53	10.18

Note: Centre's share of SDMF is released to State Government subject to submission of constitution of SDMF, etc.
